

NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH

(IB)-364 (ND)/2017

CORAM:

PRESENT: SH. S. K. MOHAPATRA
HON'BLE MEMBER(T)

SMT. INA MALHOTRA
HON'BLE MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 25.10.2017

NAME OF THE COMPANY: M/s Vesuvius India Ltd. Vs. M/s Fenace Auto Ltd.

SECTION OF THE COMPANIES ACT: 9 of IBC, 2016

S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
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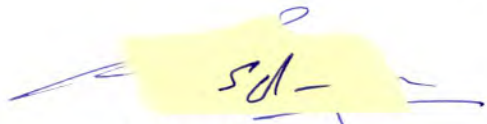
	For the Petitioner (s)	: Mr. Mohinder Vig, Mr. Vinod Khanna		
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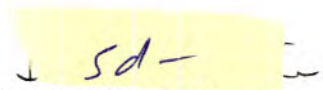
	For the Respondent (s)	: None		
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ORDER

A request for adjournment has been made by Ld. Counsel for the Respondent on the ground that they are initiating talks of compromise with the Petitioner.

To come up on 26th October, 2017.


(S. K. Mohapatra)
Member (T)


(Ina Malhotra)
Member (J)